

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA-584/99
MA-558/99
MA-644/2000
MA-645/2000

(19)

New Delhi this the 28th day of November, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Jokhoo Ram,
S/o Sh. Bhujawan,
R/o Flat No. 312, DDA,
Mansarovar Park,
Shahdara, Delhi-32.
2. Sh. Uma Kant Upadhyaya,
S/o Sh. Ambha Parsad Sharma,
R/o 1449/137, Street-2,
Durgapuri, Loni Road,
Shahdara, Delhi-32.
3. Sh. Datta Ram Sharma,
S/o Sh. Ram Chander Sharma,
R/o 111B, I-Pkt, Dilshad Garden,
Delhi-95.
4. Sh. Subash Chand Mangla,
S/o Sh. Nanga Mal,
R/o H.No. 565, Sector-8,
Faridabad.
5. Sh. Shyam Lal Satiya,
S/o Sh. Tej Bhan Satiya,
R/o H.No. 555, Sector-8,
Faridabad.
6. Sh. Ramesh Kumar Pahwa,
S/o Sh. M.L. Pahwa,
R/o HU-58, Vishaka Enclave,
Pitampura, Delhi-34.
7. Sh. Om Parkash Gautam,
S/o Sh. Nathu Singh,
R/o WZ-73, Santosh Park,
Uttam Nagar, New Delhi-59.
8. Sh. T.C. Yadav,
S/o Sh. Bharat Singh Yadav,
R/o RZS-68 Road No.3,
Mahavir Enclave,
New Delhi-45.
9. Sh. Rakesh Sharma,
S/o Sh. G.K. Sharma,
R/o B-16/53, Dilshad Colony,
Delhi-95.

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10. Sh. A.K. Sharma,
S/o Sh. K.L. Sharma,
R/o 198/3A, Shri Ram Nagar,
Shahdra, Delhi-32.

11. Sh. B.B. Rishi,
S/o Sh. G.L. Rishi,
R/o Flat No. 2,
Tel. Exchange Building,
Chanakya Puri,
New Delhi-21.

.... Applicants

(through Sh. M.M. Sudan, Advocate)

Versus

1. Union of India through
Secretary,
Ministry of Communication,
Sanchar Bhawan,
New Delhi-1.

2. Chairman,
Telecom Commission,
Sanchar Bhawan,
New Delhi.

3. Asstt. Director General(SGT),
Dept. of Telecommunications,
Ministry of Communication,
Sanchar Bhawan,
New Delhi-1.

4. Sh. M.L. Jain,
S/o late Sh. F.L. Jain,
370 Narmada Appt. Alaknanda,
New Delhi-19.

5. Sh. M.L. Khanna,
S/o late Sh. T.D. Khanna,
186B/DG-2, MIG Flats,
Vikaspuri, New Delhi-18.

6. Sh. N.N. Mehta,
S/o late Sh. J.D. Mehta,
C-9/88, Sector-7, Rohini,
Delhi-85.

7. Sh. N.K. Kaira,
S/o late Sh. Chaman Lal,
6/702, Lodhi Colony,
New Delhi-3.

.... Respondents

(through Sh. A.K. Bhardwaj for official respondents
and Sh. Naresh Kaushik for private respondents)

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ORDER(ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Learned counsel for applicants invites our attention to respondents letter dated 18.09.2000, a copy of which has been taken on record and states that the O.A. has become infructuous in the light of the contents of the aforesaid order. Accordingly the O.A. is disposed of as having become infructuous.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)

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